

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

25.

**IA-4465(MB)2023 IN
C.P. (IB)/204(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES:

Punjab National Bank
Vs.
Poscho Steels Pvt Ltd

SECTION: 9, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

By order of the Bench, list this matter for further consideration on **30.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)